GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 3030

TO BE ANSWERED ON THE 8TH AUGUST, 2023/ SRAVANA 17, 1945 (SAKA)

FUNDS ALLOCATION UNDER SRE SCHEME

3030. SHRI GAURAV GOGOI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of funds allocation under the Security Related Expenditure (SRE) Scheme during FY 2012-19, 2019-20, 2020-21, 2021-22, 2022-23 yearwise;

(b) the details of funds allocation under the Special Central Assistance (SCA) for most Left Wing Extremism (LWE) affected districts during FY 2012-19, 2019-20, 2020-21, 2021-22, 2022-23, year-wise;

(c) the details of funds allocation under the Special Infrastructure Scheme (SIS) along with details of infrastructure developed during FY 2012-19, 2019-20, 2020-21, 2021-22, 2022-23, State and year-wise;

(d) the details of funds allocation under the Civic Action Programme (CAP) along with list of various civic activities for the welfare of the local people during FY 2012-19, 2019-20, 2020-21, 2021-22, 2022-23, year-wise; and

(e) the details of the status of Phase II of the LWE Mobile Tower Project with the target for completion of this project in March 2023?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) The details of funds released under Security Related Expenditure (SRE)

Scheme is at Annexure-I.

(b) Special Central Assistance (SCA) for most LWE affected districts

scheme is being implemented since FY 2017-18. The details of funds

released from FY 2017-18 is at Annexure-I.

(c) Under the Special Infrastructure Scheme (SIS) funds are provided to states for the following purposes:

- Strengthening of State Intelligence Branches (SIBs) and Special Forces of the states.

- Construction of Fortified Police Stations (FPSs)

- Strengthening of district police.

Under the scheme various types of security & training related equipment/infrastructure have been provisioned to strengthen the security apparatus of the LWE affected states. Further, 191 Fortified Police Stations have been constructed under the scheme since 2017-18.

In addition, 400 FPSs have been constructed under a separate Fortified Police Stations scheme.

The details of funds released to the states are given in Annexure-II.

(d) The details of funds released under Civic Action Programme (CAP) in LWE affected areas along with list of various civic activities for the welfare of the local people are at Annexure-III.

(e) Under Phase-II of the LWE Mobile Tower Project, work orders have been issued for 2,542 towers in the LWE affected areas. Of these 608 towers have been installed.

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<u>Annexure-I</u>

Funds released under Security Related Expenditure (SRE) Scheme

(Rs. in Crore)

Year	2012-19	2019-20	2020-21	2021-22	2022-23
Details of Funds Released	1708.47	367.26	304.49	306.95	306.95

Funds released under Special Central Assistance (SCA) Scheme

(Rs. in Crore)

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Year	2017-19	2019-20	2020-21	2021-22	2022-23
Details of					
Funds	1175	973.24	450	487.50	210.00
Released					

<u>Annexure-II</u>

Funds released under Special Infrastructure Scheme (SIS)

					(Rs. in Crore)
State	2012-19	2019-20	2020-21	2021-22	2022-23
Andhra Pradesh	36.79	9.83	-	-	7.61
Bihar	141.14	12.38	-	12.35	22.01
Chhattisgarh	123.06	23.63	-	-	41.49
Jharkhand	106.17	24.66	-	8.39	42.59
Kerala	0	0.9	-	-	1.52
Madhya Pradesh	12.60	0.71	-	-	6.34
Maharashtra	13.50	7.5	-	-	18.44
Odisha	113.12	11.61	-	9.87	23.55
Telangana	31.20	10.11	-	1.61	26.07
Uttar Pradesh	15.64	1.35	-	-	0.38
West Bengal	18.80		-		
Total	612.02	102.68	-	32.22	190

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Annexure-III

Details of funds released under Civic Action Programme

Financial	2012-19	2019-20	2020-21	2021-22	2022-23
Years	2012-19	2019-20	2020-21	2021-22	2022-25
Total					
funds	126.81	20.00	7.22	19.00	19.00
released					

(Rs. in Crore)

The civic activities taken up by the CAPFs as per requirement in their deployment areas for the welfare of the local people include:

(i) Organizing of health camps, distribution of medical equipment/medicines and bearing cost of lab tests of the needy patients being treated in these camps. Distribution of mosquito-nets in malaria endemic prone areas. Providing due help for bringing patients/pregnant women to the nearest Primary Health Centres/Hospitals.

(ii) Human Resources Development by arranging vocational training, skill training relating to handicraft/cottage industries, pre-recruitment training, career counselling coaching etc. for the youth and providing study material for the school children.

(iii) Arranging good quality seeds, fertilizer, water harvesting structure, fruit bearing plants etc. and providing due assistance to the villagers for developing cooperative farms for piggery, goat rearing, poultry etc.

(iv) Arranging for safe drinking water facilities, like installation of hand pumps and water tanks etc.

(v) Development of non-conventional energy sources and arranging for street lighting and solar lamps etc.

(vi) Providing assistance to poor, old and handicapped people for rearing for their roofs etc. damaged during natural calamities.

(vii) Development of sports facilities other than civil works, providing sports related items to children and youth and conducting sports tournaments.

(viii) Providing utensils, transistors, umbrellas, clothes/blankets, bi-cycles, tricycle, sewing-machines, farming tools etc. to the poor and needy people.